

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/35/CHE/2021
NAME OF THE PETITIONER(S) : Seimens Financial Services Pvt Ltd
NAME OF THE RESPONDENTS : Meera Arun
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Abijith for the Petitioner.

Ld. Counsel Ms. Radha for the IRP.

Ld. PCS Dr. K S Ravichandran for the Respondent.

Till date, despite time and opportunity given, Petitioner has not filed Rejoinder.

Right of the Petitioner to file Rejoinder is closed.

List the petition for hearing on **04.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)